

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Contempt Case (AT) No. 01 of 2019

IN

Company Appeal (AT) No. 31 of 2016

IN THE MATTER OF:

Surjeet Singh

...Appellant

Versus

Prakash Kumar & Anr.

...Respondent

Present:

For Appellant: Mr. Abhay K. Das, Advocate.

For Respondent: Mr. Saurabh Jain and Mr. Siddharth Jain, Advocates.

O R D E R

10.07.2019 Due to paucity of time the matter could not be taken up.
Post this appeal 'for Admission (After Notice)' on 31st July, 2019 at 2:00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/